

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GURUGRAM

ORDER

In view of the instructions of the Hon'ble High Court conveyed vide letter No.564/Spl.E.II/L.80 (a) dated 03.07.2018 and as per guidelines laid down in Chapter-II Section 4 of the Sexual Harassment of Women At Workplace (Prevention, Prohibition and Redressal) Act, 2013, Internal Complaints Committee consisting of the following is hereby constituted for the Prevention and Redressal of Complaints of Sexual Harassment and for matters connected therewith or incidental thereto for Sub Division, Pataudi :

Sr. No.	Name of Officer	Designation for the purpose of Committee
1.	Ms. Tarannum Khan, Additional Civil Judge (Senior Division), Pataudi	Chairperson
2.	Shri Mohammad Sageer, Judicial Magistrate First Class, Pataudi	Member
3.	Ms. Urmila Sangwan Advocate, Pataudi	Member
4.	Ms. Seema, Reader Grade-II to Ms. Tarannum Khan, Additional Civil Judge (Senior Division), Pataudi	Member

The Complaints Committee shall submit to this office an Annual Report on the complaints, if any, received by them and action taken thereon.

All concerned be informed accordingly.


(Surya Partap Singh) 6/8
District and Sessions Judge,
Gurugram. 06.08.2021

.2.

Endorsement No. 4971 Dated 06.08.2021

Copy forwarded to the following for information and necessary action:

1. The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh.
2. All the Judicial Officers posted at Sub Division, Pataudi. They are requested to circulate the order amongst all the subordinate employees posted in their respective Courts and make them aware about the constitution of aforementioned Committee.
3. Ms. Urmila Sangwan Advocate, Sub Division Pataudi.
4. Ms. Seema, Reader Grade-II in the Court of Ms. Tarannum Khan, Additional Civil Judge (Senior Division), Pataudi
5. The System Assistant who shall upload the order on the website of this office.


(Surya Partap Singh) 618
District and Sessions Judge,
Gurugram. 06.08.2021

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GURUGRAM

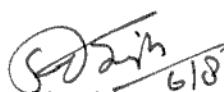
ORDER

In view of the instructions of the Hon'ble High Court conveyed vide letter No.564/Spl.E.II/L.80 (a) dated 03.07.2018 and as per guidelines laid down in Chapter-II Section 4 of the Sexual Harassment of Women At Workplace (Prevention, Prohibition and Redressal) Act, 2013, Internal Complaints Committee consisting of the following is hereby constituted for the Prevention and Redressal of Complaints of Sexual Harassment and for matters connected therewith or incidental thereto for Sub Division, Sohna :

Sr. No.	Name of Officer	Designation for the purpose of Committee
1.	Ms. Kavita Yadav, Additional Civil Judge (Senior Division), Sohna	Chairperson
2.	Shri Alok Anand, Judicial Magistrate First Class, Sohna	Member
3.	Ms. Sadhna Raghav Advocate, Sohna	Member
4.	Shri Devender Rathi, Reader Grade-II to Ms. Kavita Yadav, Additional Civil Judge (Senior Division), Sohna	Member

The Complaints Committee shall submit to this office an Annual Report on the complaints, if any, received by them and action taken thereon.

All concerned be informed accordingly.

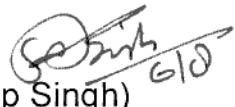

(Surya Partap Singh)
District and Sessions Judge,
Gurugram. 06.08.2021

.2.

Endorsement No. 4972 Dated 06.08.2021

Copy forwarded to the following for information and necessary action:

1. The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh.
2. All the Judicial Officers posted at Sub Division, Sohna. They are requested to circulate the order amongst all the subordinate employees posted in their respective Courts and make them aware about the constitution of aforementioned Committee.
3. Ms. Sadhna Raghav Advocate, Sohna
4. Shri Devender Rathi, Reader Grade-II in the Court of Ms. Kavita Yadav, Additional Civil Judge (Senior Division), Sohna
5. The System Assistant who shall upload the order on the website of this office.


(Surya Partap Singh)
District and Sessions Judge,
Gurugram. 06.08.2021